

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2650**  
ANSWERED ON 02<sup>ND</sup> AUGUST, 2018

**COMPENSATION FOR BROWNFIELD PROJECTS**

2650. SHRI CH. MALLA REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

(a) whether National Highways Authority of India is working on a policy to compensate Brownfield projects that have either reached traffic maturity or are likely to be impacted by the Rs.5 trillion roads project to ensure smooth implementation of the ambitious Bharatmala project;

(b) whether under the proposed 'policy for capacity augmentation under Public Private Partnership (PPP)' project concessionaire is given option of selling the assets back to NHAI, undertaking revamp of the Brownfield projects or terminating the toll contract; and

(c) if so, the details thereof along with the total projects awarded thereunder?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) No, Madam. There is no such policy under consideration in National Highways Authority of India (NHAI) to compensate Brownfield projects that have either reached traffic maturity or are likely to be impacted by the Rs.5 trillion roads project. However, the policy of capacity augmentation to increase the capacity of the Highways (increasing the lane width) having low level of service is under consideration.

(b) & (c) In the proposed draft policy on Capacity Augmentation, there is no such option given to the Concessionaire for selling the assets back to NHAI. However, there is an option under which a contract may be terminated if capacity augmentation is required and the existing Concessionaire refuses to do capacity augmentation according to the clauses of Concession Agreement.

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